

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2012

Dated : 22nd March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Dakshin Haryana Bijli Vitran Nigam Ltd.Appellant(s)
Versus**

**Haryana Electricity Regulatory Commission
& Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Counsel for the Respondent(s): Ms. Shikha Ohri for R.1**

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Submissions on or before 01.04.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **04.04.2013.**

**(V.J. Talwar)
Technical Member
ts/rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**